

Letter No. -1562/St. DM Camp /2020

To ,
The Registrar,
National Green Tribunal
Principal Bench, New Delhi.

Subject :- Factual and Action Taken Report in compliance of order dated 22.10.2019 passed by NGT on execution Application no-37/2019 in OA No.714/2018 titled as Jitendra Rana Vs State of U.P. and others .

In above noted case Hon'ble National Green Tribunal has directed the District Magistrate ,Bagpat to furnish a factual and Action taken report to the tribunal with in one month from the date of receipt of the copy of order. In Pursuant to the said direction undersigned directed ADM(F/R), SDM Baraut, RO (UPPCB) to comply the order. In this regard a joint status report has been submitted by the SDM, Baraut, CO Baraut, JE UPPCB, District Bagpat dated 08/01/2020 (Status Report attached). In the status report it is mentioned that 104 leather treatment workers has been given land for leather treatment work and till now approx 40 leather treatment workers have shifted their leather treatment work at allotted site. District Administration, Police Administration and UPPCB are trying their best to shift remaining leather treatment worker to the allotted site for leather treatment work within 06 months. Accordingly a spot inspection and Action taken report is being submitted along with the present letter for kind perusal and further action in this regard.

With regards,

Enclosure: Status Report.

dated : 09-01-2020

Your Faithfully


(Shakuntala Gautam)
District Magistrate, Bagpat

Letter No. 1937/ SDMBRT/2020

Dated : 08 January, 2020

To,

The District Magistrate,
District Baghpat.

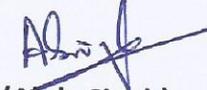
Subject - Status Report Regarding Execution application no. 37/2019 IN Original application No. 714/2018 i.e. Jitendra Rana versus State of UP and others.

Respected Maidam,

Please refer Execution application no. 37/2019 IN Original application no. 714/2018 of National Green Tribunal, Principal Bench, New Delhi, regarding closure of leather treatment work in village Bhadal, District Baghpat. In this application status report regarding closure of leather treatment work in village Bhadal has been sought.

In this matter joint team of SDM Baraut, CO Baraut, SHO Baraut and officials from UPPCB visited the village many times and informed the villagers regarding closure order of leather treatment work in the village. Revenue department has allotted a land no 134 having area of 0.1830 hectare to 104 leather treatment workers located at outer part of village for leather treatment work. Till now approx 40 families has been shifted their leather treatment work from abadi to the allotted site. District Administration and Gram Pradhan of village has facilitated basic amenities like road, submersible pump, boundary wall, Nali, water tank, electricity connection at the allotted site for leather treatment work. Some times women, children and leather treatment workers creates law and order problems during shifting activities. Preventive action's under 107/116 CrPC has also been taken against 104 leather treatment workers who were not complying the order of NGT. Administrative, Police, UPPCB authorities are in a way to shift remaining leather treatment workers to the allotted site for leather treatment work within 06 months. The current status report is forwarded herewith for necessary action .


(S.P. Singh)
J.E. UPPCB, Meerut


(Alok Singh)
C.O. Baraut


(Durgesh Mishra)
S.D.M. Baraut